

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 12/BB/2018	-	For compliance of office objections raised by Registry	Rule-6	M/s Gupshup Technologies Pvt Ltd Vs M/s Zopsmart Technologies Pvt Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE


27 Phil M. Raju

Gupshup Technology Pvt Ltd

Shri
19/01/18

Counsel for petitioner is present. He has filed a memo for extension of time to comply the objections.

Time is extended till 29.01.2018.


MEMBER (T)


MEMBER (J)